

NOTICE

Please take notice that Cont.(Cvl)/532/2008 shall be taken up by Hon'ble Mr. Justice Kailash Prasad Deo today i.e. on 21.09.2022 at 12:30 PM in Court No.-19.

By Order,

Dated the 21st September, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Wednesday The 21st September 2022

COURT NO. 19

SINGLE BENCH (BENCH ID-24735)

AT 12:30 PM

HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Orders

1	Cont.(Cv)/532/2008	M/S.RAMKRISHNA FORGING LTD. vs JHARKHAND STATE ELECTRICITY BO	N.K.PASARI SUDHANSU KUMAR DEO	G.A. R.N.SAHAY
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IA NO, 7751/2022 (For Withdrawal)